

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 229 of 2012 & IA No. 368 of 2012

Dated : 1st May, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Reliance Infrastructure Ltd. ... Appellant(s)
Versus

Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent(s) : Mr. Buddy A. Ranganadhan,
Mr. Arijit Maitra &
Ms. Richa Bharadawaja
for R-1

ORDER

List this Appeal along with Appeal No. **246 of 2012 on 16th May, 2013 at 2.30 p.m.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

rkt/vt